

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.01.2024

ORDER NO. 14 of 2024

Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 for **CESTAT, New Delhi** on **15.02.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 15.02.2024 and on subsequent days, if adjourned	Dr. D. M. Misra, Hon'ble Member (Judicial), Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Larger Bench matter: C/52218/2019 M/s. Nikon India Pvt. Ltd. vs. C. C., New Delhi

Note:

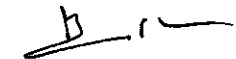
1. On 15.02.2024 and on subsequent days, Single Member cases will be taken by Ms. Binu Tamta, Hon'ble Member (Judicial) after Larger Bench hearing is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Bangalore/New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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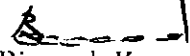
Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 for **CESTAT, New Delhi on 19.01.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 19.01.2024	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

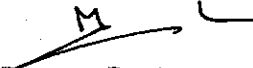
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar